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refills of cylinder that one LPG distributor would be allowed to handle per month have been fixed as under:

Written Answers

Market			0	Number of refills per month	
Bombay	<del>.</del>	<u>-</u> -		6,000	
Delhi				4,000	
Other places with p over 10 lakhs	оори	lation		3,500	
Cities with populati 2 and 10 lkahs	ojn l	etweer	ı .	3,000	
Other Places				2,500	

The Co-operative Societies would be exempted from these ceilings.

- (c) Five new cooking gas torships are proposed to be created by Indian Oil Corporation (IOC) only in the Union Territory of Delhi.
- (d) and (e). According to the guide. lines issued by Government to all the public sector oil companies, the award outlets, of agencies for retail LPG SKO/LDO to be (cooking gas) is made as under:
  - (i) 25 per cent for persons belonging to Scheduled Castes/Scheduled Tribes;
- (ii) 2 per cent for physically handicapped persons; and
  - (iii) the balance on commercial considerations, preference being given to genuine Consumer Co-operative Societies and Agro-Industries Corporations.

#### Sale of pesticides/insecticides by the Hindustan Insecticides Ltd.

1987. SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

> JAGJIT **SHRI SINGH** ANAND:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Uns-tarred Question 1015 given in the

- (•a) the names of the pesticides/ insecticides offered and supplied for sale/distribution the Hindustan by Insecticides Limited to the State Departments of Agriculture in North India;
- (b) the arrangement made by the Hindustan Insecticides Limited for distribution of its formulations through the cooperatives;
- (c) whether the Hindustan Insecticides Limited has appointed any cooperatives for the distribution of its newly formulated pesticides/insecticides, namely Endosulfan, Malathion, DDT etc. in the Northern States

Punjab, Haryana, U.P., Rajasthan, J&K and Delhi; and '

(d) if not, what are the reasons therefor and what steps Government propose to take to ensure due share to the co-operative sector in the distri bution of these new formulations?

THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). Hindustan Insecticides Limited are currently supply three Agro posticide<sub>s</sub> namely HILDIT 50 per cent WDP (DDT 50 per cent WDP), HIL-BEECH-50 per cent WDP (BHC 50 per cent WDP) and HILDAN 35 per cent EC (Ehdosuifen 35 per cent EC). They have offered all these pesticides to the Punjab State Agro Industries Corporation, Director of Agriculture, Haryana, Haryana State Cooperative Supply and marketing Federation and Rajasthan State Agro Industries Corporation. Demand for H.I.L., Agro pesticides in Himachal Pradesh and Jammu and Kashmir is negligible. No sales hav\* been effected through private parties.

(c) and (d). H.I.L.'s distribution is on a non-exclusive basis, with pre-perence to State Agros. etc. H.I.L. have not appointed any Cooperative specie fically as their distributors. The Agro-Industries Corporations are, however.

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understood to be distributing H.I.L.'s Agro Pesticides through cooperative outlets in addition to their own and *y* other outlets in their respective States.

## Dealership for the retail outlet at New Rohtak Road, New Delhi

1988. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the Indian Oil Corporation has advertised and interviewed some parties for the award of the dealership of the retail outlet at truck parking site at New Rohtak Road, New Delhi;
- (b) if so, what are the reasons for the delay in allotting the dealership; and
- (c) by when the retail outlet is likely to be allotted and commissioned?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) and (c). The dealership has since been allotted and the retail outlet has been commissioned on 5.8.1978.

# Government accommodation allotted to officers of DANI and DHP service and the Delhi Judicial Service Officers

1989. SHRIMATI PRATIBHA SINGH:

### SHRIMATI PRATIMA BOSE:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of officers of the DANI and the DHP services who lhave Government accommodation allotted to them in Delhi and what is their total strength;

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- (b) what js the strength of the Delhi Judicial Service Officers and how many of them have been allotted Government accommodation; and
- (c) what steps Government have taken or propose to take to bring the officers of the Delhi Judicial Service at par with the officers of DANI and DHP in respect of allotment of accommodation?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) to (c). The information is being collected and will be placed on the Table of the House.

### Salary of Judicial Officers

1990. SHRIMATI PRATIBHA SINGH: SHRIMATI PRATIMA BOSE:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that the present starting salary of a Judicial Officer in Haryana is more than. Rs. 1,300/- P.M. including D.A. while the starting salary of a Judicial Officer in Delhi including D.A. is jugt Rs. 905/- P.M.;
- (b) if the answer to part (a) above be in the affirmative, whether Government propose to revise the pay scales of Judicial Officers in Delhi;
- (c) whether it is a fact that the Judicial Officers of Delhi submitted a Memorandum of demands to Government in 1977; and
- (d) if so, what action Government have taken thereon?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). The information is being collected and will be laid on the Table of "the House.